

HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

To

The Principal District & Session Judge,
Udhampur, Reasi, Poonch, Bandipora,
Budgam, Leh, Baramulla, Pulwama, Kishtiwari
and Samba

**Most
Urgent**

NO:- 15108-17/STS Dated :- 26/07/2017

Subject :- Pendency related information required to be sent in the accompanying format .

Sir,

Kindly refer this office letter NO:- 1869-91/STS Dated:- 15.04.2017, on the subject cited above, it is submitted that the aforementioned requisite (consolidated) information is still awaited over a lapse of three months from your court and courts subordinate to you .

In this connection, it is once again requested that the requisite (Consolidated) information of your Court and Courts Subordinate to you may be sent to this office by e.mail hcjmu-jk@ nic.in or by tele. Fax No. 0194 2506639 at the earliest enabling us to communicate the same to the concerned authority .

Yours faithfully,

(K.K.Sharma)
Assistant Registrar, Sts

No- 15108-17/STS
Dt 26/07/2017
Copy to the :-

Incharge N I C, High Court of J&K, Srinagar for uploading

Assistant Registrar, Sts